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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

R.A.231/90 in  
D.A.1350/89

Date of decision: 18.8.93

Shri H.K. Bhan.

... Petitioner

Versus

Delhi Admn. & Anr.

... Respondents.

CORAM:

THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.  
THE HON'BLE MR. S.R. ADIGE, MEMBER(A).

For the Petitioner.

- None.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath, Chairman)

This review application appears to have been filed in May, 1990. Certain defects were noticed and they were duly notified. No steps were taken to rectify the defects. Hence, the matter was posted before the court today. Though the matter was called twice, none appeared. Hence, this R.A. is dismissed for non-prosecution.

*Malimath*

*Adige*  
(S.R. ADIGE)  
MEMBER(A)

(V.S. MALIMATH)  
CHAIRMAN

'SRD'  
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